

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:572

ANSWERED ON:26.02.2015

NHS IN MAHARASHTRA

Dhotre Shri Sanjay Shamrao;Khadse Smt. Raksha Nikhil;Wanaga Shri Chintaman Navsha

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the number of State roads that have been declared as new National Highways in the State of Maharashtra during each of the last three years and the current year;
- (b) whether the Union Government has provided funds for development and maintenance of such new National Highways since the declaration of such State roads as National Highways;
- (c) if so, the details thereof;
- (d) the steps taken/being taken by the Government in this regard; and
- (e) the details of stretches of four-laning converted into cement road along with locations in Maharashtra?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) The number of State roads that have been declared as new National Highways in the State of Maharashtra during each of the last three years and the current year are as follows:-

State National Highway Number

Maharashtra 161, 848, 348, 160, 361, 363, 166, 848A, 150Extn, 753, 753A,  
753B, 166A, 930, 548, 348A, 953, 353D, 547E, 353C, 353E

(b) to (d) Subsequent to declaration as NH, the stretches are entrusted to an agency for development and maintenance. Development is taken thereafter in stretches keeping in view the inter-se priority and availability of funds. As such, no allocation of funds is made at the time of declaration of NH.

(e) Presently, Satara-Kolhapur-Kagal section of NH 4 and the National Highway connecting Jawaharlal Nehru Port have been converted to cement road.